

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Schedule of the Third Phase of Induction Course for the newly appointed Civil Judges Class II from 2018 Batch (I Batch)
(26.11.2018 to 21.12.2018)**

(First Week – 26.11.2018 to 01.12.2018)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 01.15 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.20 pm to 5.00 pm	SESSION – VII 5.00 pm to 5.30 pm
26.11.2018 (Monday)	Inauguration of the Course – By Officers of the Academy	Brief overview of the course & Sharing of views of the participants, feedback and expectations from the training (Contd.) – By Officers of the Academy	Brief overview of the course & Sharing of views of the participants, feedback and expectations from the training – By Officers of the Academy	Working of Court from the eyes of an advocate – By Shri Pankaj Dubey, Advocate, High Court of M.P.	Legal Search by the use of Software and Internet and Use of MPSJA Website – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Issues relating to Sexual Harassment at Workplace – By Smt. Sangeeta Yadav, Faculty Member (Jr.) MPSJA (Distribution of exercise relating to Section 47 CPC – To be submitted on 27.11.2018 at 10.00 am)	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Ku. Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
27.11.2018 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Discussion of Sections 10 & 11 CPC – By Shri Sudeep Kumar Shrivastava Faculty Member(Sr.), MPSJA	Presentation on – Nazarat Section – By Group I – Moderated by Ms Swati Bajaj O.S.D., MPSJA	Presentation on – Record Room – By Group II – Moderated by Shri Yashpal Singh O.S.D., MPSJA	Presentation on – Copying Section – By Group IV – Moderated by Shri Awdhesh Ku. Gupta, Faculty Member (Sr.), MPSJA	Presentation on – Malkhana – By Group III – Moderated by Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA (Distribution of exercise on Order 5 – To be submitted on 29.11.18 at 10.00 am)	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Ku. Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
28.11.2018 (Wednesday)	Holiday on Account of Election to State Assembly.						

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 01.15 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.20 pm to 5.00 pm	SESSION – VII 5.00 pm to 5.30 pm
29.11.2018 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Order 33 CPC and Section 35 of the Court Fees Act, 1870 – By Group VI – Moderated by Shri Awdhesh K. Gupta, Faculty Member (Sr.), MPSJA	Journey of Civil Trial with reference to various bottlenecks including bottlenecks while recording of evidence in civil cases (Contd.) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Journey of Civil Trial with reference to various bottlenecks including bottlenecks while recording of evidence in civil cases – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Simulation Exercise on Civil Side – Ensuring timely Filing of Written Statements including behaviour with BAR (Contd.) – By Participants and Officers of the Academy	Simulation Exercise on Civil Side – Ensuring timely Filing of Written Statements including behaviour with BAR – By Participants and Officers of the Academy	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Kumar Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
30.11.2018 (Friday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Presentation on – O 9 CPC and restoration of proceedings and suits. – By Group V – Moderated by Ms. Swati Bajaj O.S.D., MPSJA	Presentation on O 39 R 1, 2 CPC – By Group I – Moderated by Shri Yashpal Singh O.S.D., MPSJA	Presentation on Scope of O 18 R 18, O 26 R 9 and O 39 R 7 CPC – By Group II – Moderated by Shri Awdhesh K. Gupta, Faculty Member (Sr.), MPSJA	Discussion on Exercise relating to – Section 47 CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to – Order 5 – By Ms. Swati Bajaj O.S.D., MPSJA	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Kumar Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
01.12.2018 (Saturday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Appreciation of various documentary evidences on civil side – By Shri Yashpal Singh O.S.D., MPSJA	Law relating to easements – By Shri Kapil Mehta, Additional District and Sessions Judge, Jabalpur	Law relating to Adverse possession – By Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA	Simulation Exercise on Civil Side– Recording of Evidence along with behaviour with litigants (Contd.) – By Participants and Officers of the Academy	Simulation Exercise on Civil Side– Recording of Evidence along with behaviour with litigants – By Participants and Officers of the Academy	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Kumar Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj

- Note: (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.
(4) The time of presentation shall be 20 minutes only followed by 10 minute Question Answer Session with the Group making the presentation.

DIRECTOR